CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CP No.670/2017 In OA No.2464/2017

New Delhi this the 20th day of November, 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

Devanand, aged about 31 years, S/o Late Sh. Paras Nath, R/o 1787, Laxmi Bai Nagar, New Delhi-110023.

...Petitioner

(By Advocate: Ms. Bimla Devi for Mr. Ajesh Luthra

Versus

- Ms. Rita Teaotia,
 Secretary,
 Union of India,
 Ministry of Commerce and Industry,
 Department of Commerce,
 New Delhi.
- Sh. Ashim Khurana, Chairman, Staff Selection Commission (Hdqrs.), Block No.12, CGO Complex, Lodhi Road, Near Jawaharlal Nehru Stadium, New Delhi-110003.
- 3. Sh. Vilas S. Burde,
 Regional Director (Northern Region),
 Staff Selection Commission,
 Block No.12, CGO Complex,
 Lodhi Road, New Delhi-110504.

...Respondents

(By Advocate: Mr. Hanu Bhaskar)

:ORDER (Oral):

Justice Permod Kohli, Chairman:

Mr. Bhaskar, learned counsel for the respondents, submits that there is no violation of the court's directions, as the forthcoming examination, as directed by the Tribunal, is to be held in March, 2

2018 and the directions would be complied with as and when examination is held.

2. In this view of this matter, the present contempt proceedings are hereby dropped. The CP is accordingly closed. Notices issued to the respondents stand discharged.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

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